

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Notification,
Jammu, the 8th April, 2020.

SO 124 . – In exercise of the powers conferred by section 20B of the Specific Relief Act, 1963, the Government in consultation with the Chief Justice of Common High Court of Union Territory of Jammu and Kashmir and Union Territory of Ladakh hereby designates the following Courts as Special Courts for the Districts shown against each for the purpose of the said Act:-

S.No.	Name of the Court	Districts
1.	Court of Principal District and Sessions Judge of the concerned District	Samba, Bhandarwah (Doda), Ramban, Reasi, Budgam, Poonch, Shopian, Kulgam, Kupwara, Bandipora and Ganderbal.
2.	Court of Additional District and Sessions Judge of the concerned District	Jammu, Kathua, Udhampur, Rajouri, Srinagar, Pulwama, Anantnag and Baramulla.

By Order of Lieutenant Governor.

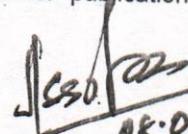
Sd/-
(Achal Sethi)
Secretary to Government.

No: LD (A) 2019/73.

Dated: 08 – 04 – 2020.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu. This is with reference to his No. 36348/GS dated 19-02-2020.
5. Principal Secretary to the Hon'ble Chief Justice, J&K High Court for information of the Hon'ble Chief Justice.
6. All Principal District and Sessions Judge, Baramulla
7. Concerned Additional District and Sessions Judge, _____.
8. Director Litigation, Jammu/Kashmir.
9. Director Information, J&K Jammu. He is requested kindly to get this notification published in two leading news papers (one English and one Urdu) at Srinagar and Jammu respectively.
10. Private Secretary to the Chief Secretary for information of the Chief Secretary.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. General Manager, Government Press, Jammu for publication in the extra-ordinary issue of the Government Gazette.
13. SRO Section, Law Department.(W.7.S.C).
14. Concerned file.


(Ashish Gupta)
Deputy Legal Remembrancer.


08.04.2020